

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON ENERGY**

डा. सुधांशु त्रिवेदी (उत्तर प्रदेश): महोदय, मैं विभाग संबंधित ऊर्जा संबंधी संसदीय स्थायी समिति (2020-21) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) "विद्युत क्षेत्र की कंपनियों को आवंटित कोयला ब्लॉक का विकास" विषय के संबंध में अठारहवां प्रतिवेदन;
- (ii) 'विद्युत क्षेत्र की कंपनियों द्वारा विद्युत परियोजनाओं के निष्पादन/समापन पूर्ण करने में विलंब' विषय के संबंध में उन्नीसवां प्रतिवेदन; और
- (iii) 'भारत में ज्वारीय विद्युत के विकास' के संबंध में बीसवां प्रतिवेदन।

MESSAGES FROM LOK SABHA

- (I) **The Personal Data Protection Bill, 2019.**
- (II) **The Coconut Development Board (Amendment) Bill, 2021.**

MR. DEPUTY CHAIRMAN: Message from Lok Sabha, Secretary-General.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

(I)

"I am directed to inform you that the Lok Sabha, at its sitting held on the 4th August, 2021, has adopted the following motions:-

(1)"That this House do appoint Thiru Dayanidhi Maran, Dr. Satya Pal Singh and Smt. Aparajita Sarangi to the Joint Committee on the Personal Data Protection Bill, 2019 in the vacancies caused by the resignation of Smt. Kanimozhi Karunanidhi from the Joint Committee and induction of Smt. Meenakshi Lekhi and Shri Ajay Bhatt to the Union Council of Ministers."

(2)"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint four Members of Rajya Sabha to the Joint Committee on the Personal Data Protection Bill, 2019 in the vacancies caused by the retirement of Prof. Ram Gopal Yadav from Rajya Sabha and resignation of Shri Bhupender Yadav,